

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES**

RAJYA SABHA

**UNSTARRED QUESTION NO.1101
TO BE ANSWERED ON 10.02.2021**

Merger of National Trust

1101. SHRI: M.V. SHREYAMS KUMAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state?

- (a) whether Government is planning to merge National Trust for intellectually disabled persons to the Ministry of Social Justice;
- (b) if so the details thereof;
- (c) the response of Government to the apprehension expressed by the parents of the intellectually disabled that the merger to Ministry will cause problems in special attention and care to this most vulnerable, non-independent people; and
- (d) whether Government will assure that the special care and protection given under the National Trust Act will continue without any change even after the merger with the Ministry?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHAN PAL GURJAR)

(a) and (b): A report was received from Department of Expenditure, Ministry of Finance, in which it was suggested for winding up of National Trust for the welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities and its functions be taken over by the Department of Empowerment of Persons with Disabilities, Ministry of Social Justice & Empowerment.

(c) and (d): The Department of Empowerment of Persons with Disabilities has sent a reply to the Department of Expenditure in which it has been recommended for continuation of National Trust for the welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities, in its present form.
